

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I, MUMBAI

TCP 19/MB/2016

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **26.03.2018**

NAME OF THE PARTIES: **The South Indian Bank Ltd.**

v/s.
Bharti Defense & Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: 71(10) R.W.117C(4) of Companies Act, 2013.

ORDER

21. TCP 19/71(10) R.W.117C(4)/MB/2016

At request of the parties, list this matter on 7.5.2018.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)